NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: M/s. Piper Serica Advisors Pvt. Ltd.

W/s. Skin Vitals Clinic Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Devanshur Pogai Advocate Dynama

Gamme. 14er Adv. for Petitioner

ORDER

C.P. No. 85/397-398/CLB/MB/2014

Ld. Counsel for both sides are present, at their request, list this matter for hearing on 9th January. 2017.

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sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 21.11.2016